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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 130/7/NCLT/AHM/2017

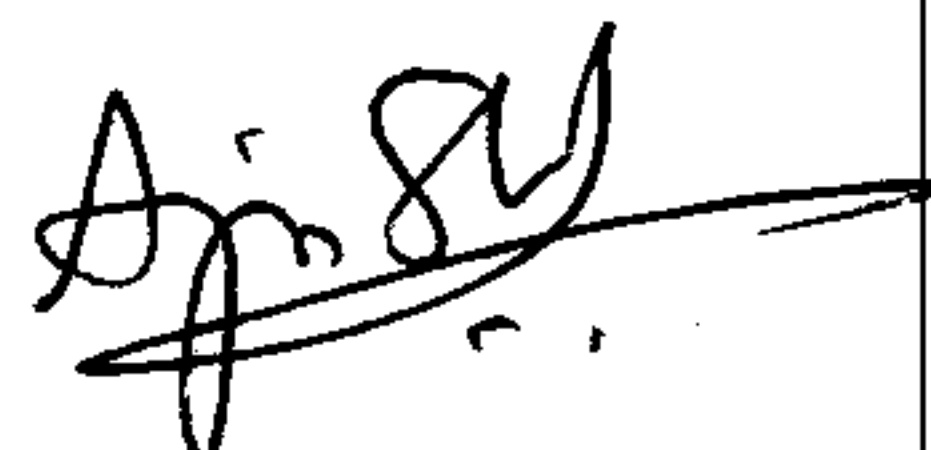

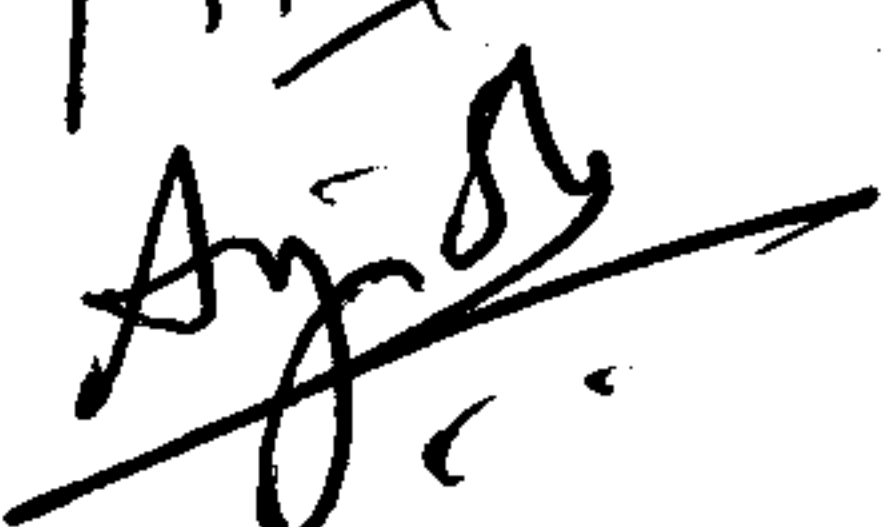
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017**

Name of the Company: Sunil Paramanand Kewalramani & Ors.
V/s.
Medilux Laboratories Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

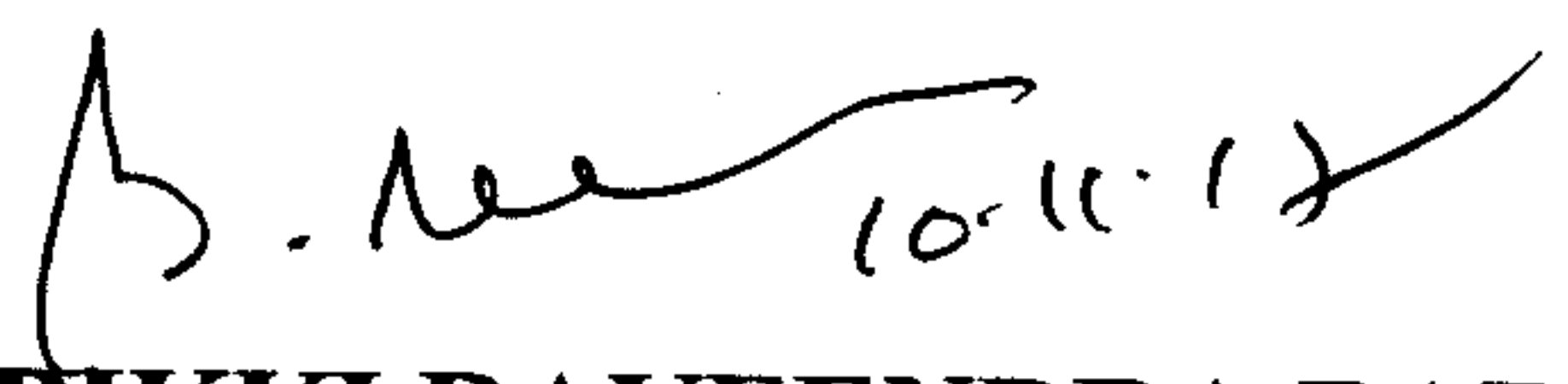
| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|---|
| 1. | A. R. Sheth | Adv. & Solicitor | Financial Creditor |  |
| 2. | Sr. Adv. U.K. Chaudhary | Sr. Adv. | | |
| 3. | Pratik Tripathi | PCS | Corporate Debtor |  |
| 4. | Manish Bhatt | Gr. Adv. | Financial Creditor |  |

ORDER

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Arjun Sheth present for Financial Creditor/ Petitioner. Learned Senior Advocate Mr. U K. Chaudhary with Learned PCS Mr. Pratik Tripathi present for Respondent.

Heard arguments of Learned Counsel for petitioner and Learned Counsel for Respondent.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 10th day of November, 2017.